

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-111

102/241/242/ND/2019

IN THE MATTER OF:

Mr. Anil Agrawal

.. PETITIONER

Vs.

Omega Icehill (P) Ltd

.. RESPONDENT

SECTION

U/s 241/242

Order delivered on 16.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent/CD :

For the Intervener/RP :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 27.11.2020 as per the directions of Hon'ble Members.


(MADHU NARULA)
COURT OFFICER

Surjit